

13
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

C.A. No. 2/409/CLB/MB/2015(Old)
TP. No 46/409/NCLT/AHM/2016(New)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.08.2017

Name of the Company: Bhupendra Singh
V/s.
Silver Oak (India) Pvt. Ltd. & Ors.

Section of the Companies Act: Section 409 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. DEEPAK MEENA PCS Respondents 

2.

ORDER

None present for Petitioner. Learned PCS Mr. Deepak Meena present for Respondents.

Learned PCS Mr. Deepak Meena filed Memorandum of Appearance for Respondents.

None appeared for petitioner inspite of notice.

Petition is dismissed for default. No order as to costs.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 4th day of August, 2017.